

**Customs, Excise & Service Tax Appellate Tribunal,
West Zonal Bench : Ahmedabad**

REGIONAL BENCH - COURT NO. 3

Customs Appeal No.11254 of 2016

(Arising out of OIA-JMN-CUSTM-000-APP-246-282-15-16 dated 29/03/2016 passed by
Commissioner of Central Excise, Customs and Service Tax-JAMNAGAR(PREV))

Unique Ship Breaking Corporation

.....Appellant

S/4, Turning Point,
Waghawadi Road, Bhavnagar, Gujarat

VERSUS

C.C.-Jamnagar(prev)

.....Respondent

Sharda House...Bedi Bandar Road,
Opp. Panchavati, Jamnagar, Gujarat

APPEARANCE:

None appeared for the Appellant
Shri R P Parekh ,Superintendent (AR) for the Respondent

**CORAM: HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR
 HON'BLE MEMBER (TECHNICAL), MR. RAJU**

DATE OF HEARING: 18.02.2022
DATE OF DECISION: 23.02.2022

The appeal is disposed of. For order, see order of date in Customs
Appeal No. 11137 of 2016.

**(RAMESH NAIR)
MEMBER (JUDICIAL)**

**(RAJU)
MEMBER (TECHNICAL)**